

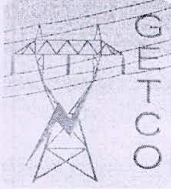
# GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED

CIN No. U40100GJ1999SGC036018

STATE LOAD DESPATCH CENTRE,

Telephone No.(0265) 2352103 (Extn.44.), Fax No. (0265) 2352019

Web : www.sldcguj.com, e-Mail : sldcabtcomm@gmail.com



Ref. No: GETCO/SLDC/Comm/F-5/2018

Date: 04/09/2018

To  
The Secretary,  
Central Electricity Regulatory Commission,  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Chanderlok Building,  
36, Junpath.  
New Delhi-110001

Sub: Comments of Gujarat SLDC, GETCO on CERC discussion paper on "Re-designing real time electricity market in India"

Respected Sir,

With reference to the above, comments of Gujarat SLDC, GETCO on CERC discussion paper on "Re-designing real time electricity market in India" are as under:

Introduction of proposed real time electricity market is a welcome step. However, before putting it operationalized, it is opined that as a first step, all beneficiaries/States should have flexibilities to avail URS of all ISGS (irrespective of share allocation) available across the country. (At present, URS of ISGS can only be scheduled among the original beneficiaries (i.e. beneficiary should have share in the ISGS)). This will be great help in optimizing the cheapest resources across the country. And also, one of the motives of the commission mentioned in the above discussion paper would be full filled to the greater extent. With the small amendment in the IEGC, this methodology can be put operationalized very easily.

In the proposed methodology (section 5), it is opined that the present flexibility of revision in ISGS allocation + URS should be continued (No gate closure). The concept of gate closure and hourly auction is to be introduced for merchant power plants/unallocated quota/private generators, keeping existing scheduling mechanism unaltered.

This is for your kind information and needful action in the matter.

Thanking you,

Yours Faithfully,

(B.B. Mehta)  
Chief Engineer (LD)  
SLDC, Vadodara.